

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-132-2020**

Suvarna Suraj Lotlikar. Petitioner.

Versus

Union of India and others. Respondents.

Mr. Dattaprasad Lawande, with Mr. P. Dangui, Advocates for the
Petitioner.Mr. Raviraj Chodankar, Central Govt. Standing Counsel for
Respondent No.1.Mr. D.J. Pangam, Advocate General with Ms. Maria Correia, Addl.
Govt. Advocate for Respondents No. 2 and 6.

Mr Pankaj Vernekar, Advocate for Respondent No.7.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.****Date : 21st September, 2020.****P.C. :-**At the request of the learned Counsel for the Petitioner,
S.O. to 22/09/2020.**Smt. M.S. Jawalkar, J.****M.S. Sonak, J.**